

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 12-10-2020

ARGUMENTS

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1.	SUMMARY CIVIL SUIT	100819/2019	Ravindra Ferromet Pvt. Ltd. Vs Mr. Narendra Kanungo	Ram Dnyandeo Kutwal
(Sub Matter: SUMMONS FOR JUDGT/0100255/2019)				
2.	SUMMARY CIVIL SUIT	101261/2016	Techfab India Industries Ltd Vs 1.B.R. Arora and Associates Pvt. Ltd. 2.J.K.S. Constructions Pvt. Ltd.	M/s. Dave and Co.
(Sub Matter: SUMMONS FOR JUDGT/0100172/2017)				
3.	SUMMARY CIVIL SUIT	100570/2017	M/s. SGS India Pvt Ltd Vs 1. M/s. Sunder Siddhi 2. Mr. Suyag Jain - Ranwal	
(Sub Matter: NOTICE OF MOTION/0101200/2018)				
(Sub Matter: NOTICE OF MOTION/0101199/2018)				
(Sub Matter: NOTICE OF MOTION/0101201/2018)				

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 13-10-2020

ARGUMENTS

Sr. No.	Case Type	Case No.	Title	Name of Advocate
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1.	SUMMARY CIVIL SUIT	100612/2017	Iqbal Yakub Coatwala Vs 1. M/s. Massay Construction 2. Yash Kantilal Shah 3. Ankush Brijmohan Gupta	Shazia Bano Mohammed Shoeb
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(Sub Matter: SUMMONS FOR JUDGT/0100239/2017)

2.	SUMMONS FOR JUDGT	100239/2017	Iqbal Yakub Coatwala Vs 1. M/s. Massay Construction 2. Yash Kantilal Shah 3. Ankush Brijmohan Gupta	Shazia Bano Mohammed
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( Main Matter SUMMARY CIVIL SUIT/0100612/2017)

NM ARGUMENTS

3.	SUMMARY CIVIL SUIT	107629/2004	M S BALAJI HOTELS AND ENTERPRISES LTD Vs M S MANJU MEADOWS PVT LTD	R K THAKKAR  K BALAKRISHNAN
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(Sub Matter: SUMMONS FOR JUDGT/0100394/2014)

(Sub Matter: NOTICE OF MOTION/0102914/2014)

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 14-10-2020

ARGUMENTS

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1.	SUMMARY CIVIL SUIT	100172/2019	Rajeshwar Laxmanrao Gadge Vs Sanjay Katyarsingh Patil	Mr. Balbheem Patil

(Sub Matter: NOTICE OF MOTION/0101582/2019)

2.	SUMMARY CIVIL SUIT	100196/2019	Arvindkumar Himmatlal Kothari Vs Shivoham International	Mr. Ramesh Jain and Mrs. Kusum Jain
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(Sub Matter: SUMMONS FOR JUDGT/0100289/2019)

3.	SUMMARY CIVIL SUIT	100835/2019	Hirachand Mehta Vs Nexus Diagnostic	Bhakti Bhosle
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(Sub Matter: SUMMONS FOR JUDGT/0100036/2020)

NM ARGUMENTS

4.	SUIT	103837/2008	ROMI K SIDHWANI ENTERPRISES LTD Vs M S PANKAJ INVESTMENTS AND 5 ORS	M S RANJIT AND CO K V AIYAR AND ASSOCIATES 4
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(Sub Matter: NOTICE OF MOTION/0102554/2017)

**CITY CIVIL COURT MUMBAI**

**IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH**

**Court 59 Adhoc Civil Judge**

**CIVIL CAUSE LIST DATED 15-10-2020**

**ARGUMENTS**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
1.	SUIT	109762/1999	TARANJIT SINGH S O SANTOK HSINGH GROVER Vs VIJAY P JOSHI	SHRI V G MEHTA  LALIT S JAIN

(Sub Matter: NOTICE OF MOTION/0100584/2020)

**NM FOR HEARING**

2.	SUIT	107439/2005	M S RASIKLAL KANTILAL AND CO Vs M S R J TUBES AND RODS PVT LTD	M S HALAI AND CO  KIRAN JAIN AND CO
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(Sub Matter: NOTICE OF MOTION/0100268/2018)

**CITY CIVIL COURT MUMBAI**

**IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH**

**Court 59 Adhoc Civil Judge**

**CIVIL CAUSE LIST DATED 16-10-2020**

**ARGUMENTS**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
1.	SUIT	104085/2011	PUSHPA C KIRKIRE Vs KASHINATH C MHASKAR AND SUPRIYA K MHASKAR	E A SASI SEEMA HUNNURKAR
2.	SUMMARY CIVIL SUIT	101038/2015	Ms. Madhusudan Metal Vs 1.Ms. Aaruran Alloys 2.Mr. Dr. J. Vigneshwaran 3.Mr. V. Shamugam	K.P. Dubey and S. R. Maurya
3.	SUMMARY CIVIL SUIT	101348/2015	Mrs. Nalini Digambar Honrao Vs Ravi R. Mekala	Amol Kishor Tembe

(Sub Matter: SUMMONS FOR JUDGT/0100135/2016)

**CITY CIVIL COURT MUMBAI**

**IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH**

**Court 59 Adhoc Civil Judge**

**CIVIL CAUSE LIST DATED 17-10-2020**

**ARGUMENTS**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
1.	SUMMARY CIVIL SUIT	100874/2015	Mr. Chetan Digambar Honrao Vs Mr. Ravi R. Mekala	Amol Kishor Tembe

**SUMMONS FOR JUDGEMENT HEARING**

2.	SUMMARY CIVIL SUIT	100262/2019	M/s. Standard Retail Pvt. Ltd. Vs M/s. Bagherwal Electrodes Pvt. Ltd.	Mahadev Pawar
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(Sub Matter: SUMMONS FOR JUDGT/0100012/2020)

**NOTICE OF MOTION**

3.	SUIT	103979/2008	APPAREL EXPORT PROMOTION. COUNCIL Vs STRUCTURED CLOTHING COMPANY PRIVATE LIMITED	R C DALAL  M S NEGANDHI SHAH AND HIMAYATULLAH
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